

**GOVERNMENT OF INDIA
MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY
DEPARTMENT OF TELECOMMUNICATIONS**

**LOK SABHA
UNSTARRED QUESTION NO.1921
TO BE ANSWERED ON 9TH MARCH, 2016
OVERCHARGING BY TELECOM OPERATORS**

1921. DR. K. KAMARAJ:

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether Telecom Regulatory Authority of India (TRAI) has received complaints from people on over-billing for over actual talk time and unfair charges for value added services from the telecoms' operator particularly private operators;
- (b) if so, the details thereof operator-wise during the last two years and the current year; and
- (c) the action taken by the Government in this regard, operator-wise?

ANSWER

**THE MINISTER OF COMMUNICATIONS AND INFORMATION TECHNOLOGY
(SHRI RAVI SHANKAR PRASAD)**

- (a) to (c) The information is being collected and will be laid on the Table of the House.
